NATIONAL COMPANY LAW TRIBUNAL **NEW DELHI BENCH NEW DELHI**

C. P. NO. 57(ND)2014 CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SMT. INA MALHOTRA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 13.07.2016 AT 02.00 P.M.

NAME OF THE COMPANY: M/s. Sh. Manmeet Singh Vs. M/s. Techcomp India Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO. NAME DESIGNATION REPRESENTATION **SIGNATURE**

- Amer Bahadusch Advocate Petitioner Asses
Order Petitioner Asses

A joint request for adjournment is made by both the counsels. It is submitted that the parties are before the mediation cell (Rohini Court) for a possible settlement.

2. List the matter on 12.08.2016 at 2.00 p.m. for further proceedings.

(Ina Malhotra)

SdI

Solt

Member Judicial

(R. Varadharajan)

Member Judicial